Central Administrative Tribunal Principal Bench



CP-115/2005 MA-544/200**5** CA-2159/2004

New Delhi this the 17" day of March, 2005

Hon'ble Shri V.K. Majotra. Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

Yashveer Singh Ex. Constable of Delhi Police R/o WZ-344/98, F-Block, Gali No.2A, Virender Nagar, Hari Nagar, New Delhi.

Applicant

(By Advocate: Shri Anil Singhal)

Versus

- 1. Shri K.K. Paui, Commissioner of Police Police Headquarters, IP Estate, New Delhi.
- Deepak Mishra,
 Jt. Commissioner of Police,
 Armed Police, PHQ,
 IP Estate, New Delhi.

-Respondents

(By Advocate: Shri Ajesh Luhra)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A):

MA-544/2004

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MA-544/2004 has been made on behalf of respondents seeking extension of time stipulated in Tribunal's orders dated 28.1.2005. Allowed. The time stipulated in our orders dated 28.1.2005 is extended up to 30.4.2005 for compliance of Tribunal's directions.

CP-115/2005

In view of the above, CP is dropped with liberty to the applicant to revive the same at an appropriate time, if necessary.

Issue Dasti

(Shanker Raju) Member (A)

(V.K. Majotra) Vice Chairman (A)

Majoh